GOVERNMENT OF INDIA URBAN DEVELOPMENT LOK SABHA

UNSTARRED QUESTION NO:1195
ANSWERED ON:29.11.2011
UNAUTHORISED OCCUPATION OF BUNGALOWS FLATS
Botcha Lakshmi Smt. Jhansi;Tudu Shri Laxman;Vasava Shri Mansukhbhai D.

Will the Minister of URBAN DEVELOPMENT be pleased to state:

- (a) Whether a number of VIP bungalows/ flats in Lutyen's Bungalow Zone (LBZ) of new Delhi are under unauthorized occupation by Government servants, former Government servants, former Members of Parliament, former Ministers former Judges and others;
- (b) if so, the details of such bungalows/ flats including the details of unauthorised occupants of these bungalows/ flats;
- (c) since when bungalows/flats are unauthorisedly occupied alongwith the rent owed to the Government by each of them as a result thereof; and
- (d) the details of action taken/being taken by the various authorities/agencies/Government to get the unauthorised accommodation vacated at the earliest so that these could be allotted to other eligible persons?

Answer

THE MINISTER OF STATE IN THE MINISTRY OF URBAN DEVELOPMENT (SHRI SAUGATA ROY)

(a): Yes, Madam.

(b) to (d): Information is as per Annexure.